

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.3015
ANSWERED ON 13.08.2026

IMPLEMENTATION OF PROJECTS IN HIMACHAL PRADESH

3015 SHRI HARSH MAHAJAN:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of destinations and projects sanctioned in Himachal Pradesh under Swadesh Darshan 2.0 scheme and the Challenge Based Destination Development (CBDD) sub-scheme, during the last three years;
- (b) the funds allocated and released for these projects in the State, year-wise;
- (c) whether any proposals from the State under these schemes are pending with the Ministry and if so, the details and current status thereof; and
- (d) the reasons for delay, if any, in completion of sanctioned projects in the State and the corrective measures being taken?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Development and promotion of tourist destinations and tourism products, is primarily undertaken by the concerned State Government (SG) /Union Territory Administration (UTA). However, the Ministry through its schemes of ‘Swadesh Darshan 2.0 (SD2.0)’, and ‘Challenge Based Destination Development (CBDD)’ – a sub-scheme of SD2.0 etc. complements the efforts of tourism infrastructure development by extending financial assistance to the State Governments/UT Administrations including Himachal Pradesh. Receiving of proposal from the SGs/UTAs is a continuous process and projects are sanctioned subject to adherence to scheme guidelines, availability of funds, Government directions, inter-se priority etc.

Sanctioning of new project under the above-mentioned schemes is a continuous process. Presently there is no active proposal of State Government of Himachal Pradesh is in consideration under any ongoing schemes of the Ministry of Tourism. The details of the projects sanctioned under SD2.0 and CBDD schemes in the state of Himachal Pradesh including the fund authorized are **annexed**.

Ministry of Tourism regularly monitors progress of its ongoing projects through review meetings with SGs/UTAs, which are held at various levels from time to time. Ministry of Tourism has also developed a Program Management Information System (PMIS) which is a unified digital platform to facilitate seamless information communication, sharing and reporting system in respect of the projects undertaken as parts of Ministry’s various schemes. Ministry of Tourism and SGs/UTAs including project implementing agencies are integral part of this system.

ANNEXURE

STATEMENT IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO.3015 ANSWERED ON 13.08.2026 REGARDING IMPLEMENTATION OF PROJECTS IN HIMACHAL PRADESH RAISED BY SHRI HARSH MAHAJAN

(i) Details of Project sanctioned under Swadesh Darshan 2.0 Scheme in the State of Himachal Pradesh:

(Amount in ₹ Crore)

S. No.	Year of Sanction	Destination	Name of the Experience	Sanctioned Amount	Amount Authorized
1.	2025-26	Chintpurni	Development of Maa Chintpurni Devi Temple, Una	56.26	5.63

(ii) Details of Project sanctioned under Challenge Based Destination Development (CBDD) Scheme in the State of Himachal Pradesh:

(Amount in ₹ Crore)

S. No.	Year of Sanction	Name of the Experience	Category	Sanctioned Cost	Amount Authorized
1.	2024-25	Tourism Infrastructure development at Kaza	Kaza (Culture & Heritage)	24.82	2.48
2.	2024-25	Tourism Infrastructure Development at Rakcham-Vibrant Village	Rakchham (Vibrant Village Programme)	4.96	0.50
